

CRYSTAL FACILITIES MANAGEMENT PRIVATE LIMITED		Date of Commencement of Liquidation: 24/01/2024							Annexure-1							List of Stakeholders as on: 24/03/2024		
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors).																		
(Amount in Rs)																		
Sl. No.	Name of the Creditor	Details of claim received		Details of Claims Admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any			
		Date of receipt	Amount claimed (In Rupees)	Amount of Claims Admitted (In Rupees)	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/ No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted								
1	Omkara Assets Reconstruction Pvt. Ltd. (Assignment from Piramal Capital and Housing Finance Limited)	23/02/2024	700,801,146	177,485,291	Secured	-	No	a. Four Separate Corporate Guarantee Deeds dated March 29, 2018 executed by following entities: i. PK Infrastructure LLP, ii. Earthbuild Greencity Pvt Ltd., iii. Hydric Town Planners Pvt. Ltd., and iv. Hydric Infrastructure Pvt. Ltd. b. Hypothecation Deed executed by Corporate Debtor. c. Personal Guarantee Deed executed by Mr. Paresb Rastogi, Mr. Deepak Rastogi, Mr. Rakesh Garg dated March 29, 2018. d. Escrow Agreement dated 29.03.2018 executed by Corporate Debtors and all four Corporate Guarantors.	177,485,291	100%	-	-	-	523,315,855	M/s Piramal Capital and Housing Finance Limited has assigned all the rights, title and interests for the financial assistances granted to 'Crystal Facilities Management Private Limited' in favour of M/s Omkara Assets Reconstruction Pvt. Ltd. vide Assignment Agreement(s) dated March 30, 2024.			
Total			700,801,146	177,485,291					177,485,291				-	523,315,855				